

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

27

T.C.P No. 364/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)



ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: Khimji Poonja Freight Forwarders Pvt. Ltd.

V/s

Ingram Micro India Pvt. Ltd.

. SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
27.	Shruti Bardia /b Jayakar & Partners Kedar Wagle a/c Sagar Wagle	For Petitioner For the Respondent	 

ORDER

TCP No.364/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 26.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)